

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1113

ANSWERED ON:11.12.2013

COMMITTEE ON RENTAL HOUSING

Gaddigoudar Shri P.C.;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Khairi Shri Chandrakant Bhaurao;Vasava Shri Mansukhbhai D.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the task force on rental housing, appointed by the Government, has submitted its report to the Government;
- (b) if so, the details of the recommendations of the Committee;
- (c) whether the Government has accepted the recommendations of this Committee;
- (d) if so, the details thereof and if not, the time likely to be taken to implement the recommendations of this Committee; and
- (e) the steps taken by the Government to maintain the viability of housing sector in view of the rising prices of land and flats?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (Dr. (Ms.) GIRIJA VYAS)

(a) & (b): Yes madam, the "Task Force on Rental Housing" has submitted its report on rental housing to the Ministry of Housing & Urban Poverty Alleviation.

The key recommendations of the Task Force on Rental Housing in India are placed at Annexure I.

(c) : No final decision has been taken on recommendations of the draft Report on Policy and Interventions to Spur Growth of Rental Housing in India.

(d) : Does not arise in view of (c)

(e) : `Land` and `Colonization` are State subjects, therefore, it is primary responsibility of State Governments to take steps to maintain the viability of housing sector in view of the rising prices of land and flats. However, the steps taken by the Ministry to supplement the efforts of the State Governments in addressing the issue of viability of housing sector are placed at Annexure II.